

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No219
CP(IB)/158(AHM)2021

Order under Section 95IBC

IN THE MATTER OF:

State Bank of India Through Mr. Ashutosh Agarwal
V/s
Abhay Narendra Lodha

.....Applicant

.....Respondent

Order delivered on ..20/04/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Advocate, Mr. Pulkitesh Dutt Tiwari.
For the Respondent : Proxy on behalf of Advocate, Mr. Jaimin Dave.

ORDER

Pleadings are complete.

List for hearing on 31.05.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**